

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
CP-76/ND/2022

IN THE MATTER OF:

NAO Spirits & Beverages Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 131(1)(a) Co. Act

Order delivered on 16.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 28.04.2023.



COURT OFFICER